

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(7) C.P.(IB)-06(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
Member (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.11.2019**

NAME OF THE PARTIES: Meena S Gupta
V/s
Satellite Developers Pvt.Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. By the Order of the Bench matter is adjourned to **27.11.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

19.11.2019
Sushil

Sd/-

M.K. SHRAWAT
Member (Judicial)